

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CAA-359(ND)2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE COMPANY: M/s. Argentium International Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 230-232

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Rajan Khanna, Advocate

For the Respondent (s) : Ms. Lakshmi Gurung, Standing Counsel, Income Tax Dept.
Mr. Amish Tandon and Mr. Ajeyo Sharma, Advocates for OL

ORDER

Ms. Lakshmi Gurung, Ld. Counsel for the Income Tax Department prays for further time to file her report. Let the same be filed before the next date of hearing.

To come up on 10th January, 2018.

It is submitted that as per the reply filed by the RD and OL, they have no objection. Further no objection has been received from the general public pursuant to the publications effected.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)